

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 141405/2018 in Civil Appeal No. 12200/2016

SHRI KRISHNA SINGH & ANR.

Appellants

VERSUS

UNION OF INDIA MINISTRY OF HUMAN RESOURCE
DEVELOPMENT THROUGH SECRETARY & ORS.

Respondents

(FOR EARLY HEARING)

Date : 29-03-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellants

Mr. Aishwarya Bhati, AOR

For Respondents

Mr. Rajan Kumar Chourasia, Adv.
Mr. G.S. Makker, AOR

Mr. T.V. George, AOR
Mr. Dhushant Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the
appeal.

List the appeal in the month of August, 2019
before the appropriate Bench.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master